

को सजाह दी गई है कि वे सार्वजनिक वितरण प्रणाली के कार्य में होने वाली अनियमितताओं को रोकने के लिए प्रवर्तन तन्त्र को कड़ा करें और चोर-बाजारियों, जमाखोरों और अन्य असामाजिक तत्वों के विरुद्ध निवारक कार्यवाही करें। केन्द्रीय सरकार द्वारा देश-भर में इस प्रणाली के कार्य-करण की संबंधित राज्य सरकारों/संघ राज्य क्षेत्र प्रशासनों के परामर्श से लगातार पुनरीक्षा की जाती है। इस प्रणाली के कार्यकरण में पाई गई कमियों को, सुधारात्मक उपाय करने के लिए सम्बन्धित राज्य सरकार/संघ राज्य क्षेत्र प्रशासन के ध्यान में लाया जाता है।

(इ) और (च) केन्द्रीय सरकार राज्य सरकारों/संघ राज्य क्षेत्र प्रशासनों को, सार्वजनिक वितरण प्रणाली के माध्यम से उपभोक्ताओं को देने के लिए, सात आवश्यक वस्तुओं का आपूर्ति कर रही है। ये वस्तुएं हैं - गेहूं, चावल, लेवी चीनी, आयातित खाद्य तेल, मिट्टी का तेल, सॉफ्ट कोक और नियंत्रित कपड़ा। राज्य सरकारों को छूट है कि वे अन्य वस्तुओं, जिन्हें वे उचित दर को दुकानों के माध्यम से वितरण करने के लिए आवश्यक समझती हैं, को उनकी अधि-प्राप्ति की व्यवस्था स्वयं करके इसमें शामिल कर सकती हैं।

Additional Water Supply Line in Pushp Vihar, Sector III, New Delhi

3391. SHRI SOHAN LAL DHUSIYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of 4 storeyed blocks in Pushp Vihar Sector-III, New Delhi;

(b) whether it is a fact that two inches additional water supply line had been provided in only 7 blocks by CPWD if so, what are the reasons for such discrimination;

(c) whether complaint to this effect was made by area CPWD enquiry staff and Ali India CPWD Employees Union, New Delhi also brought the

same to the knowledge of Director-General (Works), CPWD during this year; if so, the action taken on such complaints;

(d) the amount spent on such additional water supply line and under which head the amount was charged: and

(e) the action Government propose to take to remove the discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):
(a) There are 39 four-storeyed blocks in Pushp Vihar, Sector-III, New Delhi.

(b) Yes, two inches additional water supply pipe line was laid to improve the water supply.

(c) There was a complaint from All India CPWD Employees Union to D.G.(W) for providing two inches additional pipe line in 7 blocks. No action is to be taken, as this line was provided for improvement of water supply.

(d) Expenditure of Rs. 13,273 has been incurred under the head of account of '283-Housing.'

(e) In view of the above answer, the question to take any further action does not arise.

Recovery for Removal of Distemper from Quarters in Pushp Vihar

3392. SHRI SOHAN LAL DHUSIYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that distemper work in type I, II and III flats of Government colonies are not allowed and allottees are asked to pay the amount spent by authorities in getting the distemper removed;